

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

OA.NO.170/00313/2017

DATED THIS THE 27th DAY OF APRIL, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

Upendra Reddy,
S/o Shiva Reddy, BPM,
Aged about 65 years
Lingankhandoddi A/w Yergera,
Pin Code No. 584 133

.....Applicant

(By Advocate Shri G.Sharanbasappa)

vs.

1. Union of India,
Represented by its Secretary,
Ministry of Communication and IT,
Department of Posts, (GDS Section),
Dak Bhavan, Sansad marg,
New Delhi – 110001.

2. Superintendent of Post Offices,
Raichur Division,
Raichur 584102.Respondents

(By Shri S.Prakash Shetty ...Sr.Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

The learned counsel for the applicant submits that his client had instructed him to seek withdrawal of the OA. Therefore, he has

filed a memo for withdrawal of the OA. Memo is accepted. OA is dismissed as withdrawn. No order as to costs.

(PK.PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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